

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 001

No. HHC/Judl./ROSTER/96-

Dated: Shimla, the 12th May, 2017

OFFICE ORDER

In partial modification of previous Office Order dated 29th April, 2017, Hon'ble the Acting Chief Justice has been pleased amend/ insert the following Notes in the Roster of Boards, with immediate effect, till further orders:

The Note no.10 shall be substituted as under:

10. All the actual date matters of the Single Benches, which are part-heard, shall be listed before that Bench on the date so fixed by the Bench, irrespective of the Roster and the other matters, if any, will be listed before the available Single Bench, as per Roster.

The Note no. 12 shall be inserted as under:

12. The Principal Division Bench-II, if required, may assemble on working Friday.


(J.K. Sharma)
Registrar (Judicial)

Endst. No. HHC/Judl./ROSTER/96-

Dated Shimla the 12th May, 2017

Copy forwarded to:

1. The Addl. Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Himachal Pradesh, Shimla.
2. The Secretaries to the Hon'ble Judges, High Court of Himachal Pradesh, Shimla;
3. Private Secretary to the learned Advocate General, Himachal Pradesh, Shimla;
4. The Assistant Solicitor General of India, H.P. High Court Shimla;
5. The Secretary to the Learned Registrar General;
6. The President, High Court Bar Association, H.P. High Court, Shimla;

7. Private Secretary/ P.A. to the Registrar (Vigilance), Registrar (Rules), Registrar (Judicial & JB), Registrar (Administration) and Central Project Co-ordinator (CPC);
8. Registrar GAD/Establishment and all the Additional Registrars;
9. All the Deputy Registrars/ Assistant Registrars/ Court Masters/ Private Secretaries;
10. All the Section Officers/ Superintendents Grade-II/ Dealing Assistants of the Judicial Branch;
11. The Cause List Assistant (with five spare copies);
12. Section Officer (Computer) for necessary action;
13. Notice Boards of the High Court.

(Sl. Nos. 1 to 13 above, High Court of H.P., Shimla-171 001)


Additional Registrar (Judicial)